

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 101**

**New IA/2889/ND/2024 in IB/1581/ND/2019**

**IN THE MATTER OF:**

Roofs and Ceilings (I) Pvt. Ltd.	...	Applicant
<i>Versus</i>		
Dugal Associates Pvt. Ltd.	...	Respondent

**Under Section 9 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 03.06.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Sanjeev Panda, Adv.  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2889/ND/2024**

Mr. Sajan Kumar Singh, Learned Counsel for the applicant and Mr. Sanjeev Panda, Learned Counsel for the Liquidator are present through video-conferencing. Heard the submissions on maintainability. Order stands reserved.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**